

F.No. J-11017/20/2018-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 20th November, 2018

ORDER

The President is pleased to engage **Shri Rajaraman**, Advocate as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways and Taxation) before the High Court of Madras, Madurai Bench, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

High Court of Madras, Madurai Bench
Senior Panel Counsel

Name of Advocate (Shri)	Contact details	Enrollment number
Rajaraman	No. 26, North Street, Tallakulam, Madurai-625002. Mob: 9443085586 Tel. 0452-2533586 Email: rrrjus@gmail.com	MS/241/2004

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 25(3)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

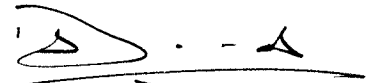


(S. R. Mishra)

Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat, Chennai (Tamilnadu).
3. Shri G. Rajagopalan, ASGI, Madras High Court.
4. Shri G. Karthikeyan, Asstt. SGI, Madras High Court at Chennai.
5. Shri V. Kathirvelu, Asst. SGI, Madras High Court, Madurai Bench.
6. The Registrar, Madras High Court, Madurai Bench at Madurai.
7. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
8. Hindi Section for translation of this order.
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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